

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 31.01.2023

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	11562/2023	31.01.2023	WP (C) - 1608/2014	A.K. BISWAL	GENERAL		Judgement Dtd. 2023-01-02			(Seat No-)
2	11563/2023	31.01.2023	ABLAPL-821/2020	BICHITRA NARAYAN SATAPATHY	GENERAL		Order Dtd. 2022-02-08			(Seat No-)
3	11564/2023	31.01.2023	ABLAPL-812/2023	H.K. PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-27			(Seat No-)
4	11565/2023	31.01.2023	WP (C) - 1608/2014	A.K. BISWAL	GENERAL		Judgement Dtd. 2023-01-02			(Seat No-)
5	11566/2023	31.01.2023	WP (C) - 1608/2014	A.K. BISWAL	GENERAL		Judgement Dtd. 2023-01-02			(Seat No-)
6	11567/2023	31.01.2023	CRLMP-2407/2022	J.P.KAR	GENERAL		Order Dtd. 2023-01-18			(Seat No-)
7	11568/2023	31.01.2023	WP (C) - 22178/2014	B.K.LENKA	GENERAL		Order Dtd. 2023-01-24			(Seat No-)
8	11569/2023	31.01.2023	WP (C) - 25702/2020	G.SUNDARA	GENERAL		Order Dtd. 2023-01-18			(Seat No-)
9	11570/2023	31.01.2023	WP (C) - 21853/2022	M.K. NAYAK	GENERAL		Order Dtd. 2022-09-23			(Seat No-)
10	11571/2023	31.01.2023	OJC-191/1956	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 2019-09-11			(Seat No-)
11	11572/2023	31.01.2023	WP (C) - 104/2023	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2023-01-13			(Seat No-)
12	11573/2023	31.01.2023	WP (C) - 12913/2014	T. BAG	GENERAL		Petition Annexure, Counter,			(Seat No-)
13	11574/2023	31.01.2023	ABLAPL-771/2023	R.K. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-01-27			(Seat No-)

14	11575/2023	31.01.2023	ABLAPL-16186/2022	J. PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-01-27			(Seat No-)
15	11576/2023	31.01.2023	CRLMC-178/2023	M.R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-01-25		CRIMINAL MISC	(Seat No-2)
16	11577/2023	31.01.2023	CRLMC-173/2023	NIRANJAN SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-01-25			(Seat No-2)
17	11578/2023	31.01.2023	CRLMC-206/2023	R.K. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2023-01-25		CRIMINAL MISC	(Seat No-5)
18	11579/2023	31.01.2023	CRLMC-223/2023	BALARAM SINGH	C.O.	COURT NO. 12	Order Dtd. 2023-01-25			(Seat No-5)
19	11580/2023	31.01.2023	CRLMC-205/2023	B. DAS	C.O.	COURT NO. 12	Order Dtd. 2023-01-25			(Seat No-5)
20	11581/2023	31.01.2023	CRLMC-215/2023	G. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-01-25			(Seat No-5)
21	11582/2023	31.01.2023	CRLMC-3169/2022	BINOD KU. DAS	C.O.	COURT NO. 12	Order Dtd. 2023-01-25			(Seat No-5)
22	11583/2023	31.01.2023	CRLMC-213/2023	HARIHAR SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2023-01-25			(Seat No-5)
23	11584/2023	31.01.2023	WP (C) - 20842/2012	A.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-25			(Seat No-5)
24	11585/2023	31.01.2023	WP (C) - 16474/2022	P.K. SWAIN	GENERAL		Order Dtd. 2023-01-04			(Seat No-5)
25	11586/2023	31.01.2023	WP (C) - 20841/2012	A.K. MOHANTY	C.O.		Order Dtd. 2023-01-25			(Seat No-5)
26	11587/2023	31.01.2023	WP (C) - 1666/2023	S.K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-24			(Seat No-5)
27	11588/2023	31.01.2023	MACA-1318/2017	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-01-25			(Seat No-5)
28	11589/2023	31.01.2023	MACA-1318/2017	C.R. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-01-25			(Seat No-5)
29	11590/2023	31.01.2023	MACA-1241/2017	S.R. OJHA	C.O.	COURT NO. 23	Order Dtd. 2023-01-25			(Seat No-5)
30	11591/2023	31.01.2023	WP (C) - 2144/2023	B.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30		WRIT BRANCH (DIVISION)	(Seat No-118)

									BENCH-3)	
31	11592/2023	31.01.2023	WP (C) - 2517/2023	G. SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
32	11593/2023	31.01.2023	WP (C) - 923/2023	B. SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
33	11594/2023	31.01.2023	WP (C) - 34499/2022	S. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
34	11595/2023	31.01.2023	WP (C) - 34886/2020	D.K. NAIK	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(Seat No-116)
35	11596/2023	31.01.2023	WP (C) - 2142/2023	B.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30		WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
36	11597/2023	31.01.2023	WP (C) - 2145/2023	B.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30		WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
37	11598/2023	31.01.2023	WP (C) - 2401/2023	M.D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
38	11599/2023	31.01.2023	WP (C) - 1287/2023	P.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
39	11600/2023	31.01.2023	WP (C) - 38771/2020	DEBENDRA BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-01-30			(Seat No-118)
40	11601/2023	31.01.2023	WP (C) - 2136/2023	P.K. SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
41	11602/2023	31.01.2023	WP (C) - 1659/2023	S. MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)

42	11603/2023	31.01.2023	WP (C) - 1656/2023	S.MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
43	11604/2023	31.01.2023	WP (C) - 9547/2015	P. N. NAYAK	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-30			(Seat No-118)
44	11605/2023	31.01.2023	WP (C) - 9547/2015	M.R. MALLA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-30			(Seat No-118)
45	11606/2023	31.01.2023	WP (C) - 2138/2023	P.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
46	11607/2023	31.01.2023	BLAPL-9618/2022	S. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-01-30			(Seat No-118)
47	11608/2023	31.01.2023	CRLA-90/2023	S.BARIK	C.O.	COURT NO. 7	Order Dtd. 2023-01-30			(Seat No-118)
48	11609/2023	31.01.2023	ABLAPL-11855/2022	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-118)
49	11610/2023	31.01.2023	ABLAPL-11034/2022	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-118)
50	11611/2023	31.01.2023	ABLAPL-11151/2022	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-118)
51	11612/2023	31.01.2023	ABLAPL-11176/2022	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-118)
52	11613/2023	31.01.2023	ABLAPL-11618/2022	J.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-118)
53	11614/2023	31.01.2023	ABLAPL-11780/2022	R.M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-118)
54	11615/2023	31.01.2023	ABLAPL-11836/2022	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-118)
55	11616/2023	31.01.2023	WP (C) - 2143/2023	B.K.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30		WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
56	11617/2023	31.01.2023	WP (C) - 2160/2023	B.P. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)

57	11618/2023	31.01.2023	CRLMC-2825/2017	M/S.H.N.MOH APATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-118)
58	11619/2023	31.01.2023	CRLMC-2443/2017	M/S.H.N.MOH APATRA	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-118)
59	11620/2023	31.01.2023	CRLMC-744/2017	M. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-118)
60	11621/2023	31.01.2023	CRLMC-3833/2017	C.R. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-118)
61	11622/2023	31.01.2023	WP (C) - 1561/2023	S.K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-118)
62	11623/2023	31.01.2023	CRLMC-1846/2017	A.MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2023-01-27			(Seat No-118)
63	11624/2023	31.01.2023	CRLMC-742/2017	S.C. SUNADARA	C.O.	COURT NO. 10	Order Dtd. 2023-01-27			(Seat No-118)
64	11625/2023	31.01.2023	WP (C) - 1563/2023	S.K. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-118)
65	11626/2023	31.01.2023	CRLMC-753/2017	M.K. SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-118)
66	11627/2023	31.01.2023	WP (C) - 18445/2020	G. CH. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-118)
67	11628/2023	31.01.2023	CRLMC-780/2017	M/S.RAJESH KU.MAHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-118)
68	11629/2023	31.01.2023	WPC (OAC) - 3492/2017	B.R. SETH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-118)
69	11630/2023	31.01.2023	CRLMC-1042/2017	C.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-118)
70	11631/2023	31.01.2023	WP (C) - 2242/2023	J. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
71	11632/2023	31.01.2023	CRLMC-3220/2017	S. BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-118)
72	11633/2023	31.01.2023	WP (C) - 1640/2023	L. PADHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
73	11634/2023	31.01.2023	CRLMC-3729/2017	J PRADHAN	C.O.	COURT NO. 3	Order Dtd. 2023-01-27			(Seat No-118)

74	11635/2023	31.01.2023	WP (C) - 1641/2023	LAMBADAR PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
75	11636/2023	31.01.2023	WP (C) - 1689/2023	K.C. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
76	11637/2023	31.01.2023	RVWPET-90/2021	ASUTOSH MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-27			(Seat No-118)
77	11638/2023	31.01.2023	BLAPL-12220/2022	GANESH SAHOO	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-118)
78	11639/2023	31.01.2023	WP (C) - 1721/2023	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
79	11640/2023	31.01.2023	WP (C) - 2027/2023	S.K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
80	11641/2023	31.01.2023	BLAPL-12029/2022	GANESH SAHOO	C.O.	COURT NO. 10	Order Dtd. 2023-01-30			(Seat No-118)
81	11642/2023	31.01.2023	WP (C) - 2090/2023	S.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
82	11643/2023	31.01.2023	CRLMA-353/2022	M.K. MOHANTY	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-27			(Seat No-118)
83	11644/2023	31.01.2023	WP (C) - 1638/2023	LAMBODAR PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
84	11645/2023	31.01.2023	WP (C) - 2223/2023	J. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
85	11646/2023	31.01.2023	WP (C) - 35869/2022	P.K.LENKA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-27			(Seat No-118)
86	11647/2023	31.01.2023	WP (C) - 2539/2023	G. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30			(Seat No-118)
87	11648/2023	31.01.2023	WP (C) - 27502/2022	M.BEHERA	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-27			(Seat No-118)
88	11649/2023	31.01.2023	BLAPL-3372/2021	P K BEURIA	GENERAL		Order Dtd. 2022-06-22			(Seat No-118)

89	11650/2023	31.01.2023	WP (C) - 17750/2022	SARAT DASH	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-118)
90	11651/2023	31.01.2023	WP (C) - 36082/2020	D. SWAIN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-27			(Seat No-118)
91	11652/2023	31.01.2023	WP (C) - 36098/2020	D. SWAIN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-27			(Seat No-118)
92	11653/2023	31.01.2023	WP (C) - 36995/2022	J.D. MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30		WRIT BRANCH-2	(Seat No-7)
93	11654/2023	31.01.2023	BLAPL-108/2023	B.K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-7)
94	11655/2023	31.01.2023	RVWPET-214/2019	P.K. DASH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-27			(Seat No-7)
95	11656/2023	31.01.2023	RVWPET-215/2019	P.K. DASH	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-27			(Seat No-7)
96	11657/2023	31.01.2023	BLAPL-106/2023	B.K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-7)
97	11658/2023	31.01.2023	WP (C) - 9987/2021	R.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-30		WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
98	11659/2023	31.01.2023	CRLMP-121/2023	S. MAHAKUDA	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-109)
99	11660/2023	31.01.2023	BLAPL-12206/2022	DIPAK RANJAN MISHRA	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-109)
100	11661/2023	31.01.2023	BLAPL-12169/2022	D. PARIDA	C.O.	COURT NO. 5	Order Dtd. 2023-01-27			(Seat No-109)
101	11662/2023	31.01.2023	BLAPL-11198/2022	S. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-109)
102	11663/2023	31.01.2023	WP (C) - 36083/2020	D. SWAIN	C.O.	CHIEF JUSTICE 'S COURT	Order Dtd. 2023-01-27			(Seat No-109)

103	11664/2023	31.01.2023	WP (C) - 19139/2021	T. BAG	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-27			(Seat No-109)
104	11665/2023	31.01.2023	CRLMC-2838/2017	P.K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-27			(Seat No-109)
105	11666/2023	31.01.2023	BLAPL-551/2023	J.R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-109)
106	11667/2023	31.01.2023	BLAPL-550/2023	J.R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-109)
107	11668/2023	31.01.2023	BLAPL-13003/2022	G.R. PATRA	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-109)
108	11669/2023	31.01.2023	MACA-1065/2007	JAYANTA KU.DEY	GENERAL		Judgement Dtd. 2011-02-11		MISC . APPEAL SEC.	(Seat No-3)
109	11670/2023	31.01.2023	MACA-1065/2007	JAYANTA KU.DEY	GENERAL		Judgement Dtd. 2011-02-11		MISC . APPEAL SEC.	(Seat No-3)
110	11671/2023	31.01.2023	BLAPL-12492/2022	R.B.MISHRA	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-3)
111	11672/2023	31.01.2023	BLAPL-12210/2022	N.C.SINHA	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-3)
112	11673/2023	31.01.2023	BLAPL-12033/2022	S. SAMAL	C.O.	COURT NO. 10	Order Dtd. 2023-01-30			(Seat No-3)
113	11674/2023	31.01.2023	BLAPL-11593/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 10	Order Dtd. 2023-01-30			(Seat No-3)
114	11675/2023	31.01.2023	CRLMC-3856/2017	B.R. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-01-27			(Seat No-3)
115	11676/2023	31.01.2023	ABLAPL-16165/2021	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2023-01-27		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-5)
116	11677/2023	31.01.2023	BLAPL-4162/2022	J.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-5)

117	11678/2023	31.01.2023	BLAPL-1930/2022	CHHABI RANA	C.O.	COURT NO. 7	Order Dtd. 2023-01-27		BAIL - 2 (CRMINA L MISC -2)	(Seat No-10)
118	11679/2023	31.01.2023	BLAPL-2622/2022	P.N. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-01-30			(Seat No-10)
119	11680/2023	31.01.2023	WP (C) - 19232/2015	NIRANJAN ROUT	GENERAL		Order Dtd. 2015-10-26		WRIT BRAN CH-3	(Seat No-13)
120	11681/2023	31.01.2023	CRLA-1180/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 7	Order Dtd. 2023-01-30		CRIMINAL APPEAL	(Seat No-7)
121	11682/2023	31.01.2023	CRLA-759/2018	B.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30		CRIMINAL APPEAL	(Seat No-5)
122	11683/2023	31.01.2023	JCRLA-33/2016	S.S. PATTANAIK	C.O.	COURT NO. 7	Order Dtd. 2023-01-30		CRIMINAL APPEAL	(Seat No-1)
123	11684/2023	31.01.2023	RSA-308/2017	P.CH. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-01-27		SECOND APPEAL	(Seat No-3)
124	11685/2023	31.01.2023	WP (C) - 2184/2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)
125	11686/2023	31.01.2023	WP (C) - 2189/2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)
126	11687/2023	31.01.2023	WP (C) - 2194/2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)
127	11688/2023	31.01.2023	WP (C) - 2199/2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)
128	11689/2023	31.01.2023	WP (C) - 2204/2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)
129	11690/2023	31.01.2023	WP (C) - 2207/2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)
130	11691/2023	31.01.2023	WP (C) - 2362/2023	SUBASH CHANDRA PANI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)

13 1	11692/20 23	31.01.2 023	WP (C) - 2361/202 3	SUBASH CHANDRA PANI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)
13 2	11693/20 23	31.01.2 023	WP (C) - 2360/202 3	SUBASH CHANDRA PANI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)
13 3	11694/20 23	31.01.2 023	WP (C) - 2359/202 3	SUBASH CHANDRA PANI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)
13 4	11695/20 23	31.01.2 023	BLAPL- 537/2023	A.K.JATI	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-3)
13 5	11696/20 23	31.01.2 023	BLAPL- 534/2023	S.K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-3)
13 6	11697/20 23	31.01.2 023	BLAPL- 516/2023	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-3)
13 7	11698/20 23	31.01.2 023	BLAPL- 107/2023	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-3)
13 8	11699/20 23	31.01.2 023	WP (C) - 2083/202 3	K.C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)
13 9	11700/20 23	31.01.2 023	WP (C) - 2085/202 3	K.C. MAJHI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-3)
14 0	11701/20 23	31.01.2 023	JCRLA- 124/2018	C.R. SAHU, ADV	C.O.	COURT NO. 24	Order Dtd. 2023-01-30		CRIM INAL APPE AL	(Seat No-4)
14 1	11702/20 23	31.01.2 023	CRLA- 20/2016	S.BARIK	C.O.	COURT NO. 5	Order Dtd. 2023-01-30		CRIM INAL APPE AL	(Seat No-4)
14 2	11703/20 23	31.01.2 023	CRLA- 998/2022	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-01-30		CRIM INAL APPE AL	(Seat No-7)
14 3	11704/20 23	31.01.2 023	CRLA- 1142/202 2	S.BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-01-30		CRIM INAL APPE AL	(Seat No-7)
14 4	11705/20 23	31.01.2 023	WP (C) - 37027/20 22	S.P. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-7)
14 5	11706/20 23	31.01.2 023	WP (C) - 35836/20 22	J.D.MUDULI	C.O.	COURT NO. 4	Order Dtd. 2023-01-30			(Seat No-7)
14 6	11707/20 23	31.01.2 023	CRLA- 1016/202 2	M.K. PANI	C.O.	COURT NO. 11	Order Dtd. 2023-01-30			(Seat No-7)
14 7	11708/20 23	31.01.2 023	CRLA- 513/2022	DILLIP SAMAL	C.O.	COURT NO. 5	Order Dtd. 2023-01-30		CRIM INAL	(Seat No-7)

									APPEAL	
148	11709/2023	31.01.2023	WA-397/2022	R.K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 5000-01-01			(Seat No-7)
149	11710/2023	31.01.2023	WA-397/2022	SUPRIYO RANJAN MAHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-18			(Seat No-7)
150	11711/2023	31.01.2023	WP (C) - 691/2019	K. MANDAL	C.O.	COURT NO. 3	Order Dtd. 2023-01-30			(Seat No-7)
151	11712/2023	31.01.2023	WP (C) - 691/2019	A.P. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-01-30			(Seat No-7)
152	11713/2023	31.01.2023	WP (C) - 1713/2023	MANAS RANJAN BEHERA	C.O.	COURT NO. 3	Order Dtd. 2023-01-30		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
153	11714/2023	31.01.2023	WP (C) - 35112/2021	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-01-30			(Seat No-114)
154	11715/2023	31.01.2023	WP (C) - 18689/2022	PABITRA KUMAR BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01-30		WRIT BRANCH-8	(Seat No-40)
155	11716/2023	31.01.2023	CONTC-7076/2022	B.K. PANDA	C.O.	COURT NO. 3	Order Dtd. 2023-01-19			(Seat No-40)
156	11717/2023	31.01.2023	CONTC-7076/2022	B.K. PANDA	C.O.	COURT NO. 3	Order Dtd. 2023-01-19			(Seat No-40)
157	11718/2023	31.01.2023	WP (C) - 1995/2022	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(Seat No-40)
158	11719/2023	31.01.2023	WP (C) - 19461/2012	D.K. DEHURY	C.O.	CH	Order Dtd. 2023-01-30		WRIT BRANCH-3	(Seat No-12)
159	11720/2023	31.01.2023	WP (C) - 1825/2023	D.B. RATH	C.O.	COURT NO. 4	Order Dtd. 2023-01-30		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
160	11721/2023	31.01.2023	WP (C) - 1888/2023	B.S. PRADHAN	C.O.	COURT NO. 4	Order Dtd. 2023-01-30			(Seat No-115)

16 1	11722/20 23	31.01.2 023	WP (C) - 1029/202 3	S.K.BISWAL	C.O.	COURT NO. 4	Order Dtd. 2023-01-30			(Seat No-115)
16 2	11723/20 23	31.01.2 023	WP (C) - 1759/202 3	B. DAS	C.O.	COURT NO. 4	Order Dtd. 2023-01-30			(Seat No-115)
16 3	11724/20 23	31.01.2 023	WP (C) - 29562/20 22	P.K. MISHRA	C.O.	COURT NO. 4	Order Dtd. 2023-01-30			(Seat No-115)
16 4	11725/20 23	31.01.2 023	WPC (OAS) -40/2016	BHAGABAT PRASAD SAHU, M/S AMIT PRASAD BOSE	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-16			(Seat No-115)
16 5	11726/20 23	31.01.2 023	WP (C) - 37030/20 22	P.R.SWAIN	C.O.	COURT NO. 4	Order Dtd. 2023-01-30		WRIT BRAN CH (DIV ISIO N BENC H-3)	(Seat No-118)
16 6	11727/20 23	31.01.2 023	WP (C) - 1824/202 3	D.B. RATH	C.O.	COURT NO. 4	Order Dtd. 2023-01-30		WRIT BRAN CH (DIV ISIO N BENC H-2)	(Seat No-115)
16 7	11728/20 23	31.01.2 023	CRLMP- 100/2022	S.K. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2023-01-11			(Seat No-115)
16 8	11729/20 23	31.01.2 023	CRLA- 491/2020	S. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2023-01-30		CRIM INAL APPE AL	(Seat No-4)
16 9	11730/20 23	31.01.2 023	CRLA- 318/2016	J.R. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2023-01-30		CRIM INAL APPE AL	(Seat No-4)
17 0	11731/20 23	31.01.2 023	CRLA- 218/2021	J.PRADHAN	C.O.	COURT NO. 5	Order Dtd. 2023-01-30		CRIM INAL APPE AL	(Seat No-5)
17 1	11732/20 23	31.01.2 023	CRLA- 465/2019	P.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-01-30		CRIM INAL APPE AL	(Seat No-1)
17 2	11733/20 23	31.01.2 023	WA- 931/2021	A. PREM	C.O.	COURT NO. 3	Order Dtd. 2023-01-30		WRIT APPE AL	(Seat No-2)

173	11734/2023	31.01.2023	CRLMP-97/2023	B. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2023-01-27			(Seat No-2)
174	11735/2023	31.01.2023	BLAPL-7936/2022	BIKRAM BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-01-27			(Seat No-2)
175	11736/2023	31.01.2023	ARBA-38/2013	M.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2023-01-30		M.J. C.	(Seat No-2)
176	11737/2023	31.01.2023	CRLMP-113/2023	U.C. DORA	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-2)
177	11738/2023	31.01.2023	CRLMP-105/2023	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-2)
178	11739/2023	31.01.2023	CRLMP-106/2023	SANKARSAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-2)
179	11740/2023	31.01.2023	CRLMP-123/2023	JAYADEBA BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-2)
180	11741/2023	31.01.2023	CRLMP-116/2023	SATYAJIT MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-2)
181	11742/2023	31.01.2023	CRLMP-120/2023	S. BARDHAN	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-2)
182	11743/2023	31.01.2023	CRLMP-117/2023	G. SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-2)
183	11744/2023	31.01.2023	CRLMP-82/2023	ASISH KUMAR RAY	C.O.	COURT NO. 6	Order Dtd. 2023-01-27			(Seat No-2)
184	11745/2023	31.01.2023	CRLMP-111/2023	HARIHAR SUNDARA	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-2)
185	11746/2023	31.01.2023	CRLMP-108/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-2)
186	11747/2023	31.01.2023	CMP-1024/2022	T.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-01-27			(Seat No-2)
187	11748/2023	31.01.2023	CMP-1024/2022	K.N. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-01-27			(Seat No-2)
188	11749/2023	31.01.2023	CMP-1366/2022	ASISH KUMAR RAY	C.O.	COURT NO. 20	Order Dtd. 2023-01-27			(Seat No-2)
189	11750/2023	31.01.2023	WP (C) - 1271/2023	MITHUN DAS	C.O.	COURT NO. 20	Order Dtd. 2023-01-27		WRIT BRANCH-6	(Seat No-25)
190	11751/2023	31.01.2023	CRLMC-197/2023	M.K. PANI	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-25)
191	11752/2023	31.01.2023	WP (C) - 1272/2023	MITHUN DAS	C.O.	COURT NO. 20	Order Dtd. 2023-01-30		WRIT BRANCH-6	(Seat No-25)
192	11753/2023	31.01.2023	WP (C) - 1707/2023	KAPILA CHARAN NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-25)

193	11754/2023	31.01.2023	CRLMC-237/2023	J. PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-25)
194	11755/2023	31.01.2023	WP (C) - 1709/2023	KAPILA CHARAN NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-25)
195	11756/2023	31.01.2023	CRLMC-310/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-25)
196	11757/2023	31.01.2023	WP (C) - 1711/2023	KAPILA CHARAN NAYAK	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-25)
197	11758/2023	31.01.2023	WP (C) - 1852/2023	ABHAYA KUMAR BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-25)
198	11759/2023	31.01.2023	WP (C) - 34866/2022	K.C. PANDA	C.O.	COURT NO. 22	Order Dtd. 2023-01-30		WRIT BRANCH-3	(Seat No-13)
199	11760/2023	31.01.2023	CRLMC-284/2023	A.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-13)
200	11761/2023	31.01.2023	WP (C) - 2177/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-13)
201	11762/2023	31.01.2023	CRLMC-3551/2022	DILLIP SAMAL	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-13)
202	11763/2023	31.01.2023	WP (C) - 2171/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-13)
203	11764/2023	31.01.2023	CRLMC-4090/2022	B.K. PANDA	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-13)
204	11765/2023	31.01.2023	WP (C) - 2173/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-13)
205	11766/2023	31.01.2023	WP (C) - 2187/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-13)
206	11767/2023	31.01.2023	WP (C) - 2186/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-13)
207	11768/2023	31.01.2023	WP (C) - 2183/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-13)
208	11769/2023	31.01.2023	WP (C) - 2182/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-13)
209	11770/2023	31.01.2023	WP (C) - 2181/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-13)

210	11771/2023	31.01.2023	WP (C) - 2179/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-13)
211	11772/2023	31.01.2023	WP (C) - 2175/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-13)
212	11773/2023	31.01.2023	WP (C) - 34097/2022	S. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-13)
213	11774/2023	31.01.2023	RFAM-211/2015	M.R. BARIK	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-13)
214	11775/2023	31.01.2023	CMP-1256/2022	T.K. MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-13)
215	11776/2023	31.01.2023	CMP-1256/2022	J.D.MUDULI	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-13)
216	11777/2023	31.01.2023	WP (C) - 721/2023	N.ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-13)
217	11778/2023	31.01.2023	WP (C) - 721/2023	B.K. PARDHI	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-13)
218	11779/2023	31.01.2023	WP (C) - 1718/2023	N.ROUT	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-13)
219	11780/2023	31.01.2023	WP (C) - 1902/2023	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-13)
220	11781/2023	31.01.2023	WP (C) - 2066/2023	B. DASH	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-13)
221	11782/2023	31.01.2023	WP (C) - 2071/2023	B. DASH	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-13)
222	11783/2023	31.01.2023	WP (C) - 2111/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-13)
223	11784/2023	31.01.2023	WP (C) - 2113/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-13)
224	11785/2023	31.01.2023	WP (C) - 2115/2023	RABI NARAYAN BEHERA	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-13)
225	11786/2023	31.01.2023	WP (C) - 2285/2023	PRADIPTA KISHORE BHUYAN	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-13)
226	11787/2023	31.01.2023	CRLMC-256/2023	M.R. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-13)

22 7	11788/20 23	31.01.2 023	CRLMC- 358/2022	PARTHA SARATHI NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023-01-27			(Seat No-13)
22 8	11789/20 23	31.01.2 023	CRLMC- 358/2022	M.K. PANI	C.O.	COURT NO. 17	Order Dtd. 2023-01-27			(Seat No-13)
22 9	11790/20 23	31.01.2 023	CRLMP- 109/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-13)
23 0	11791/20 23	31.01.2 023	CRLMP- 110/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-13)
23 1	11792/20 23	31.01.2 023	CRLMP- 112/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-13)
23 2	11793/20 23	31.01.2 023	CRLMP- 128/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-03-21		WRIT BRAN CH-4	(Seat No-38)
23 3	11794/20 23	31.01.2 023	CRLMP- 127/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-01-30		WRIT BRAN CH-4	(Seat No-38)
23 4	11795/20 23	31.01.2 023	CRLMP- 124/2023	K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-38)
23 5	11796/20 23	31.01.2 023	CRLMP- 102/2023	UDAY KUMAR	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-38)
23 6	11797/20 23	31.01.2 023	CRLMP- 2682/202 2	SANDIPANI NAYAK	C.O.	COURT NO. 6	Order Dtd. 2023-01-27			(Seat No-38)
23 7	11798/20 23	31.01.2 023	CRLMP- 122/2023	U.C. DORA	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-38)
23 8	11799/20 23	31.01.2 023	CRLMP- 80/2023	T.K. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023-01-27			(Seat No-38)
23 9	11800/20 23	31.01.2 023	CRLMP- 79/2023	A.K. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023-01-27			(Seat No-38)
24 0	11801/20 23	31.01.2 023	WP (C) - 2216/202 3	ASUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27		WRIT BRAN CH-2	(Seat No-34)
24 1	11802/20 23	31.01.2 023	CRLMP- 77/2023	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2023-01-27			(Seat No-34)
24 2	11803/20 23	31.01.2 023	WP (C) - 2222/202 3	ASUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27		WRIT BRAN CH-2	(Seat No-34)
24 3	11804/20 23	31.01.2 023	CRLMP- 74/2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 6	Order Dtd. 2023-01-27			(Seat No-34)
24 4	11805/20 23	31.01.2 023	WP (C) - 576/2023	S.K. ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-25			(Seat No-34)
24 5	11806/20 23	31.01.2 023	CRLMP- 101/2023	R.R.DAS	C.O.	COURT NO. 6	Order Dtd. 2023-01-30			(Seat No-34)
24 6	11807/20 23	31.01.2 023	CRLMC- 2518/202 2	R.R.DAS	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-34)

24 7	11808/20 23	31.01.2 023	WP (C) - 829/2023	S.K. ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-25			(Seat No-34)
24 8	11809/20 23	31.01.2 023	CRLMP- 2700/202 2	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2023-01-27			(Seat No-34)
24 9	11810/20 23	31.01.2 023	CRLMP- 81/2023	J.P.KAR	C.O.	COURT NO. 6	Order Dtd. 2023-01-27			(Seat No-34)
25 0	11811/20 23	31.01.2 023	WP (C) - 2338/202 3	J.P.KAR	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-34)
25 1	11812/20 23	31.01.2 023	WP (C) - 1851/202 3	ABHAYA KUMAR BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-01-30			(Seat No-34)
25 2	11813/20 23	31.01.2 023	WP (C) - 1647/202 3	P.R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30		WRIT BRAN CH-3	(Seat No-13)
25 3	11814/20 23	31.01.2 023	WP (C) - 22819/20 15	RAMANATH PALO	GENERA L		Order Dtd. 2023-01-16			(Seat No-13)
25 4	11815/20 23	31.01.2 023	BLAPL- 7413/202 2	JYOTISH RANJAN DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-13)
25 5	11816/20 23	31.01.2 023	BLAPL- 7636/202 2	SIBA PRASAD SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-13)
25 6	11817/20 23	31.01.2 023	BLAPL- 10801/20 22	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-13)
25 7	11818/20 23	31.01.2 023	BLAPL- 10801/20 22	A.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-13)
25 8	11819/20 23	31.01.2 023	CRLMC- 2920/201 5	S. K. SINGH	C.O.	COURT NO. 12	Order Dtd. 2023-01-30			(Seat No-13)
25 9	11820/20 23	31.01.2 023	BLAPL- 77/2023	K. C. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-13)
26 0	11821/20 23	31.01.2 023	BLAPL- 8654/202 2	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-13)
26 1	11822/20 23	31.01.2 023	ABLAPL- 6952/202 2	J.P.KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-13)
26 2	11823/20 23	31.01.2 023	ABLAPL- 13329/20 22	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-13)
26 3	11824/20 23	31.01.2 023	BLAPL- 7730/202 2	A.DAS	C.O.	COURT NO. 11	Order Dtd. 2023-01-30			(Seat No-13)

264	11825/2023	31.01.2023	BLAPL-10647/2022	P.K. MISHRA	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-13)
265	11826/2023	31.01.2023	BLAPL-10714/2022	D.K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-13)
266	11827/2023	31.01.2023	ABLAPL-10966/2016	N. SAHOO	GENERAL		Order Dtd. 2016-11-23		BAIL - 1 (CRIMINAL MISC -1)	(Seat No-1)
267	11828/2023	31.01.2023	BLAPL-639/2022	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-1)
268	11829/2023	31.01.2023	BLAPL-8923/2022	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-1)
269	11830/2023	31.01.2023	CONTC-137/2016	G.C. JENA	C.O.	COURT NO. 11	Order Dtd. 2023-01-27		CONT EMPT	(Seat No-2)
270	11831/2023	31.01.2023	WP (C) - 34969/2022	M.R. BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-01-30		WRIT BRANCH-5	(Seat No-22)
271	11832/2023	31.01.2023	WP (C) - 2273/2023	A.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2023-01-30			(Seat No-22)
272	11833/2023	31.01.2023	WP (C) - 1630/2023	P.K. JENA	C.O.	COURT NO. 11	Order Dtd. 2023-01-27		WRIT BRANCH-3	(Seat No-13)
273	11834/2023	31.01.2023	CRLREV-340/2022	M.K. PANI	C.O.	COURT NO. 5	Order Dtd. 2023-01-30		CRIMINAL REVISION	(Seat No-3)
274	11835/2023	31.01.2023	WP (C) - 2317/2018	T.K. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-25			(Seat No-3)
275	11836/2023	31.01.2023	WP (C) - 2317/2018	H.K. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-25			(Seat No-3)
276	11837/2023	31.01.2023	BLAPL-12099/2022	A.K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023-01-24			(Seat No-3)
277	11838/2023	31.01.2023	CRLMP-2616/2022	M NAYAK	GENERAL		Order Dtd. 2023-01-12			(Seat No-3)
278	11839/2023	31.01.2023	WP (C) - 1645/2023	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-3)

279	11840/2023	31.01.2023	WP (C) - 1645/2023	HARIHAR SUNDARA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-3)
280	11841/2023	31.01.2023	WP (C) - 154/2023	M.S. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-3)
281	11842/2023	31.01.2023	WP (C) - 1308/2023	K. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30		WRIT BRAN CH-8	(Seat No-42)
282	11843/2023	31.01.2023	WP (C) - 2079/2023	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-42)
283	11844/2023	31.01.2023	WP (C) - 2073/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-42)
284	11845/2023	31.01.2023	WP (C) - 2064/2023	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-42)
285	11846/2023	31.01.2023	CONTC- 2246/2022	M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-42)
286	11847/2023	31.01.2023	CONTC- 224/2023	B.K.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-42)
287	11848/2023	31.01.2023	WP (C) - 38406/2020	P.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-24			(Seat No-42)
288	11849/2023	31.01.2023	OJC- 2317/1996	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 1996-07-09		WRIT BRAN CH-3	(Seat No-33)
289	11850/2023	31.01.2023	OJC- 2317/1996	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 1996-07-09		WRIT BRAN CH-3	(Seat No-33)
290	11851/2023	31.01.2023	WP (C) - 9291/2022	P.C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-24			(Seat No-33)
291	11852/2023	31.01.2023	OJC- 2317/1996	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 1996-07-09		WRIT BRAN CH-3	(Seat No-33)
292	11853/2023	31.01.2023	WP (C) - 17770/2022	P.C. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-01-24			(Seat No-33)
293	11854/2023	31.01.2023	OJC- 2317/1996	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 1996-07-09		WRIT BRAN CH-3	(Seat No-33)
294	11855/2023	31.01.2023	OJC- 2317/1996	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 1996-07-09		WRIT BRAN CH-3	(Seat No-33)

295	11856/2023	31.01.2023	WP (C) - 9294/2022	P.C. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-24			(Seat No-33)
296	11857/2023	31.01.2023	WP (C) - 36798/2020	P.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-24			(Seat No-33)
297	11858/2023	31.01.2023	WP (C) - 26251/2022	B.SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-33)
298	11859/2023	31.01.2023	WP (C) - 1587/2023	P.K. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-25			(Seat No-33)
299	11860/2023	31.01.2023	WP (C) - 1953/2023	J.R. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-33)
300	11861/2023	31.01.2023	OJC-5436/1992	BINDU SAGAR SWAIN	GENERAL		Order Dtd. 1993-11-01	Petition, Annexure,		(Seat No-33)
301	11862/2023	31.01.2023	CRLMC-235/2023	NITYANANDA MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-33)
302	11863/2023	31.01.2023	CRLMC-1659/2022	S. DASH	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-33)
303	11864/2023	31.01.2023	CRLMC-4312/2022	R.B.MISHRA	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-33)
304	11865/2023	31.01.2023	CRLMC-232/2023	P.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-25		CRIMINAL MISC	(Seat No-5)
305	11866/2023	31.01.2023	CRLMC-241/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 12	Order Dtd. 2023-01-25			(Seat No-5)
306	11867/2023	31.01.2023	WP (C) - 4782/2022	R.R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-25			(Seat No-5)
307	11868/2023	31.01.2023	WP (C) - 4782/2022	B.CH. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-25			(Seat No-5)
308	11869/2023	31.01.2023	WP (C) - 32067/2022	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27		WRIT BRANCH-8	(Seat No-29)
309	11870/2023	31.01.2023	WP (C) - 32067/2022	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27		WRIT BRANCH-8	(Seat No-29)
310	11871/2023	31.01.2023	WP (C) - 2263/2023	P.CH. BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-29)
311	11872/2023	31.01.2023	WP (C) - 2224/2023	ASUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27		WRIT BRANCH-2	(Seat No-34)

31 2	11873/20 23	31.01.2 023	WP (C) - 2114/202 3	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-34)
31 3	11874/20 23	31.01.2 023	WP (C) - 827/2023	S.K. ACHARYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-25			(Seat No-34)
31 4	11875/20 23	31.01.2 023	WP (C) - 674/2023	B.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-13			(Seat No-34)
31 5	11876/20 23	31.01.2 023	WP (C) - 2105/202 3	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-34)
31 6	11877/20 23	31.01.2 023	WP (C) - 31853/20 22	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-19			(Seat No-34)
31 7	11878/20 23	31.01.2 023	WPC (OA) - 992/2018	M.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-01-25			(Seat No-34)
31 8	11879/20 23	31.01.2 023	WP (C) - 23343/20 14	S.K. PRADHAN	GENERA L		Entire Order		WRIT BRAN CH-3	(Seat No-28)
31 9	11880/20 23	31.01.2 023	WPC (OAC) - 984/2015	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-28)
32 0	11881/20 23	31.01.2 023	MSA- 3/2022	J.D.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-28)
32 1	11882/20 23	31.01.2 023	MSA- 3/2022	B.N. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-28)
32 2	11883/20 23	31.01.2 023	TRP (C) - 310/2022	S.BARIK	C.O.	COURT NO. 8	Order Dtd. 2023-01-27			(Seat No-28)
32 3	11884/20 23	31.01.2 023	TRP (C) - 20/2023	S.P. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-01-30		M.J. C.	(Seat No-6)
32 4	11885/20 23	31.01.2 023	TRP (C) - 308/2022	H.K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-6)
32 5	11886/20 23	31.01.2 023	WPC (OA) - 7/2019	M/S R.K. BISOI	C.O.	COURT NO. 1	Order Dtd. 2023-01-25			(Seat No-6)
32 6	11887/20 23	31.01.2 023	WPC (OAC) - 2715/201 4	P.CH. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-27			(Seat No-6)
32 7	11888/20 23	31.01.2 023	WPC (OA) - 1336/201 9	S. PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-25			(Seat No-6)
32 8	11889/20 23	31.01.2 023	CRLMC- 3841/202 2	KASIDA BEGUM	C.O.	COURT NO. 12	Order Dtd. 2023-01-24			(Seat No-6)
32 9	11890/20 23	31.01.2 023	WPC (OA) - 1352/201 6	M.R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2023-01-30			(Seat No-6)

330	11891/2023	31.01.2023	WPC (OAC) - 474/2019	P. BASTIA	C.O.	COURT NO. 1	Order Dtd. 2023-01-25			(Seat No-6)
331	11892/2023	31.01.2023	BLAPL-8128/2022	G. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-6)
332	11893/2023	31.01.2023	BLAPL-10814/2022	M.D.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-6)
333	11894/2023	31.01.2023	BLAPL-7260/2022	S.K.SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-6)
334	11895/2023	31.01.2023	BLAPL-7250/2022	S.K.SINGH	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-6)
335	11896/2023	31.01.2023	BLAPL-10345/2022	B. DAS	C.O.	COURT NO. 17	Order Dtd. 2023-01-30		BAIL - 2 (CR MINA L MISC -2)	(Seat No-9)
336	11897/2023	31.01.2023	CRLMC-189/2020	DAYANIDHI MISHRA	C.O.	COURT NO. 24	Order Dtd. 2023-01-30			(Seat No-9)
337	11898/2023	31.01.2023	WP (C) - 18130/2010	D. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-9)
338	11899/2023	31.01.2023	WP (C) - 2526/2013	M.R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-9)
339	11900/2023	31.01.2023	WP (C) - 2526/2013	R.K.MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-9)
340	11901/2023	31.01.2023	WP (C) - 3129/2013	D.K. DEHURY	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-9)
341	11902/2023	31.01.2023	WP (C) - 3129/2013	M.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-9)
342	11903/2023	31.01.2023	WP (C) - 36634/2022	ASUTOSH MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-9)
343	11904/2023	31.01.2023	WP (C) - 36605/2022	N.C.SINHA	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-9)
344	11905/2023	31.01.2023	WP (C) - 2011/2023	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-9)

345	11906/2023	31.01.2023	WP (C) - 2096/2023	S.C. DAS	C.O.	COURT NO. 22	Order Dtd. 2023-01-30		WRIT BRANCH-8	(Seat No-43)
346	11907/2023	31.01.2023	ABLAPL-588/2020	S.K.BISWAL	C.O.	COURT NO. 7	Order Dtd. 2023-01-30			(Seat No-43)
347	11908/2023	31.01.2023	ABLAPL-3628/2020	J. PRADHAN	C.O.	COURT NO. 7	Order Dtd. 2023-01-30			(Seat No-43)
348	11909/2023	31.01.2023	ABLAPL-7961/2022	A.K.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-01-30			(Seat No-43)
349	11910/2023	31.01.2023	WPC (OA) - 751/2016	M/S R.K BISOI	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-43)
350	11911/2023	31.01.2023	TRPCRL-48/2022	S.R.PATTANAIK	C.O.	COURT NO. 8	Order Dtd. 2023-01-27			(Seat No-43)
351	11912/2023	31.01.2023	TRPCRL-48/2022	S.K.SINGH	C.O.	COURT NO. 8	Order Dtd. 2023-01-27			(Seat No-43)
352	11913/2023	31.01.2023	TRPCRL-105/2022	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-43)
353	11914/2023	31.01.2023	WP (C) - 11103/2022	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-43)
354	11915/2023	31.01.2023	WP (C) - 15212/2022	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-43)
355	11916/2023	31.01.2023	WP (C) - 20491/2020	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-25			(Seat No-43)
356	11917/2023	31.01.2023	WP (C) - 20491/2020	S. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-25			(Seat No-43)
357	11918/2023	31.01.2023	TRP (C) - 187/2022	CHITTA RANJAN SAHU	C.O.	COURT NO. 1	Order Dtd. 2023-01-27			(Seat No-43)
358	11919/2023	31.01.2023	WPC (TAC) -68/2015	MAHADEV BEHERA	C.O.	COURT NO. 14	Order Dtd. 2023-01-27			(Seat No-43)
359	11920/2023	31.01.2023	WPC (TAC) -68/2015	UMAKANTA CHHOTRAY	C.O.	COURT NO. 14	Order Dtd. 2023-01-27			(Seat No-43)
360	11921/2023	31.01.2023	TRP (C) - 106/2022	R.B.MISHRA	C.O.	COURT NO. 8	Order Dtd. 2023-01-27			(Seat No-43)
361	11922/2023	31.01.2023	TRP (C) - 129/2021	ASHOK KUMAR SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023-01-27			(Seat No-43)
362	11923/2023	31.01.2023	TRP (C) - 129/2021	S.S.PATTANAIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-27			(Seat No-43)
363	11924/2023	31.01.2023	TRP (C) - 347/2022	M. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2023-01-27		M.J.C.	(Seat No-6)
364	11925/2023	31.01.2023	TRP (C) - 423/2022	RANJIT MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-01-30		M.J.C.	(Seat No-6)

365	11926/2023	31.01.2023	WP (C) - 629/2023	R.C. MALLICK	C.O.	COURT NO. 4	Order Dtd. 2023-01-30			(Seat No-6)
366	11927/2023	31.01.2023	WP (C) - 2293/2023	P.K.JENA	C.O.	COURT NO. 4	Order Dtd. 2023-01-30			(Seat No-6)
367	11928/2023	31.01.2023	ABLAPL-15960/2022	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2	Order Dtd. 2023-01-27			(Seat No-6)
368	11929/2023	31.01.2023	ABLAPL-16532/2022	NIRANJAN HARICHANDAN	C.O.	COURT NO. 2	Order Dtd. 2023-01-27			(Seat No-6)
369	11930/2023	31.01.2023	ABLAPL-498/2023	SUSHANT KUMAR PRADHAN	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
370	11931/2023	31.01.2023	WP (C) - 19546/2019	NIRMAL KU SATAPATHY	GENERAL		Order Dtd. 2019-10-22 Petition, Annexure,			(Seat No-6)
371	11932/2023	31.01.2023	ABLAPL-739/2023	S.K.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-01-25			(Seat No-6)
372	11933/2023	31.01.2023	ABLAPL-820/2023	PRIYA RANJAN SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
373	11934/2023	31.01.2023	ITA-10/2019	T.K. NAYAK	C.O.	DR (J)	Order Dtd. 2023-01-25			(Seat No-6)
374	11935/2023	31.01.2023	ABLAPL-827/2023	P.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
375	11936/2023	31.01.2023	ABLAPL-831/2023	HARIHAR SUNDARA	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
376	11937/2023	31.01.2023	ABLAPL-832/2023	J.KAMILA	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
377	11938/2023	31.01.2023	ABLAPL-833/2023	S.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
378	11939/2023	31.01.2023	ABLAPL-835/2023	B.N.MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
379	11940/2023	31.01.2023	ABLAPL-836/2023	B.N.MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
380	11941/2023	31.01.2023	ABLAPL-840/2023	P.CH. MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
381	11942/2023	31.01.2023	ABLAPL-843/2023	R.K.BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
382	11943/2023	31.01.2023	ABLAPL-845/2023	P.K.JENA	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
383	11944/2023	31.01.2023	ABLAPL-846/2023	A.MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
384	11945/2023	31.01.2023	ABLAPL-847/2023	S.K.BISWAL	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)

385	11946/2023	31.01.2023	ABLAPL-866/2023	GANESH SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
386	11947/2023	31.01.2023	ABLAPL-867/2023	D.K. JENA	C.O.	COURT NO. 2	Order Dtd. 2023-01-30			(Seat No-6)
387	11948/2023	31.01.2023	CMP-773/2014	D.NAYAK	GENERAL		Order Dtd. 2023-01-04			(Seat No-6)
388	11949/2023	31.01.2023	CONTC-1878/2022	T. BAG	GENERAL		Order Dtd. 2022-09-26			(Seat No-6)
389	11950/2023	31.01.2023	CRLMC-2826/2022	S. DASH	GENERAL		Judgement Dtd. 2023-01-25			(Seat No-6)
390	11951/2023	31.01.2023	ABLAPL-9813/2021	D.NAYAK	GENERAL		Order Dtd. 2021-09-30			(Seat No-6)
391	11952/2023	31.01.2023	MACA-110/2009	B.C. PATRA	GENERAL		Order Dtd. 2015-08-04	MISC APPEAL SEC.		(Seat No-5)
392	11953/2023	31.01.2023	CRLA-116/2014	S.BARIK	GENERAL		Order Dtd. 2023-01-24			(Seat No-5)
393	11954/2023	31.01.2023	OJC-1741/1997	R.K.BARIK	GENERAL		Order Dtd. 2014-12-18	WRIT BRANCH-3		(Seat No-33)
394	11955/2023	31.01.2023	WP (C) - 19232/2015	P.K.LENKA	GENERAL		Entire Order	WRIT BRANCH-3		(Seat No-13)
395	11956/2023	31.01.2023	WP (C) - 25170/2022	P.K.LENKA	GENERAL		Order Dtd. 2023-01-19			(Seat No-13)
396	11957/2023	31.01.2023	WP (C) - 2584/2023	HIMANSU SEKHAR SAHU	GENERAL		Order Dtd. 2023-01-30			(Seat No-13)
397	11958/2023	31.01.2023	WP (C) - 755/2010	R.C. MALLICK	GENERAL		Judgement Dtd. 5000-01-01	WRIT BRANCH-4		(Seat No-27)
398	11959/2023	31.01.2023	WPC (OAC) - 3457/2012	H. JENA	GENERAL		Order Dtd. 2023-01-27			(Seat No-27)
399	11960/2023	31.01.2023	ABLAPL-15167/2022	C.R. NAYAK	GENERAL		Order Dtd. 2023-01-20			(Seat No-27)
400	11961/2023	31.01.2023	FA-331/1977	S.S PANDA	GENERAL		Order Dtd. 1997-09-03			(Seat No-27)
401	11962/2023	31.01.2023	FA-119/1984	P.K. PATRA	GENERAL		Petition Annexure, Deposition,	FIRST APPEAL		(Seat No-2)

40 2	11963/20 23	31.01.2 023	WP (C) - 306/2023	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023-01-17			(Seat No-2)
40 3	11964/20 23	31.01.2 023	WP (C) - 1751/202 3	SANJAYA KUMAR DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-25			(Seat No-2)
40 4	11965/20 23	31.01.2 023	WP (C) - 1605/202 3	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-2)
40 5	11966/20 23	31.01.2 023	WP (C) - 1606/202 3	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-2)
40 6	11967/20 23	31.01.2 023	WP (C) - 1607/202 3	TAPAN SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-2)
40 7	11968/20 23	31.01.2 023	WP (C) - 2135/202 3	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-2)
40 8	11969/20 23	31.01.2 023	WP (C) - 2131/202 3	J.PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-30			(Seat No-2)
40 9	11970/20 23	31.01.2 023	WP (C) - 2086/202 3	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-01-27			(Seat No-2)
41 0	11971/20 23	31.01.2 023	CONTC- 2432/201 9	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-27			(Seat No-2)
41 1	11972/20 23	31.01.2 023	CONTC- 2433/201 9	R.K.BARIK	C.O.	COURT NO. 22	Order Dtd. 2023-01-27			(Seat No-2)
41 2	11973/20 23	31.01.2 023	CRLMC- 469/2017	M/S.RAMAKAN TA PANDA	C.O.	COURT NO. 14	Order Dtd. 2023-01-27			(Seat No-2)
41 3	11974/20 23	31.01.2 023	LAA- 92/2018	A.K. ROUT	C.O.	COURT NO. 16	Order Dtd. 2023-01-25		FIRS T APPE AL	(Seat No-4)
41 4	11975/20 23	31.01.2 023	WPC (OAC) - 1511/201 6	D K MOHANTY	GENERA L		Order Dtd. 2023-01-12			(Seat No-4)
41 5	11976/20 23	31.01.2 023	WPC (OAC) - 2125/201 8	R. SAMAL	C.O.	COURT NO. 14	Order Dtd. 2023-01-27			(Seat No-4)
41 6	11977/20 23	31.01.2 023	CRLMC- 4273/202 2	P. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2023-01-27			(Seat No-4)
41 7	11978/20 23	31.01.2 023	CRLMC- 283/2023	A.K.MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2023-01-27		CRIM INAL MISC	(Seat No-5)

418	11979/2023	31.01.2023	RSA-38/2021	M.S. SAHOO	GENERAL		Judgement Dtd. 2022-12-23			(Seat No-5)
419	11980/2023	31.01.2023	CMP-1206/2018	J.C. BARAL	GENERAL		Order Dtd. 2022-11-28			(Seat No-5)
420	11981/2023	31.01.2023	BLAPL-10243/2022	R.K. ROUTRAY	GENERAL		Petition Annexure, Vakalatnama,			(Seat No-5)
421	11982/2023	31.01.2023	ABLAPL-4334/2022	R.K. ROUTRAY	GENERAL		Petition Annexure, Vakalatnama,			(Seat No-5)
422	11983/2023	31.01.2023	ABLAPL-11670/2022	R.K. ROUTRAY	GENERAL		Petition Annexure, Vakalatnama,			(Seat No-5)
423	11984/2023	31.01.2023	ABLAPL-774/2023	P.K. PATRA	GENERAL		Order Dtd. 2023-01-27		BAIL - 2 (CR MINA L MISC -2)	(Seat No-10)
424	11985/2023	31.01.2023	WP (C) - 38735/2020	SATYAJIT SAMAL	GENERAL		Order Dtd. 2022-11-28			(Seat No-10)
425	11986/2023	31.01.2023	WP (C) - 33508/2011	B.R. SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2023-01-18			(Seat No-10)
426	11987/2023	31.01.2023	WP (C) - 14413/2005	M.R. BARIK	GENERAL		Order Dtd. 2023-01-06			(Seat No-10)
427	11988/2023	31.01.2023	WP (C) - 18447/2012	J.C. BARAL	GENERAL		Order Dtd. 2023-01-24			(Seat No-10)
428	11989/2023	31.01.2023	WP (C) - 19888/2015	S. SWAIN	GENERAL		Order Dtd. 2022-04-18			(Seat No-10)
429	11990/2023	31.01.2023	WP (C) - 881/2023	M.K. NAYAK	GENERAL		Order Dtd. 2023-01-20			(Seat No-10)
430	11991/2023	31.01.2023	OJC-1971/1980	R.K. BEHERA	GENERAL		Order Dtd. 1987-10-20			(Seat No-10)
431	11992/2023	31.01.2023	CRLMC-490/2020	G. MOHANTY	GENERAL		Order Dtd. 2020-03-20			(Seat No-10)
432	11993/2023	31.01.2023	CMAPL-405/2022	M.K. NAYAK	GENERAL		Order Dtd. 2022-12-23			(Seat No-10)
433	11994/2023	31.01.2023	WP (C) - 24574/2022	TAPAN KUMAR MANDAL	GENERAL		Order Dtd. 2023-01-25			(Seat No-10)

434	11995/2023	31.01.2023	BLAPL-1034/2023	J. KAMILA	C.O.	COURT NO. 17	Order Dtd. 2023-01-31			(Seat No-10)
435	11996/2023	31.01.2023	BLAPL-12218/2022	D. R. MISHRA	C.O.	COURT NO. 5	Order Dtd. 2023-01-30			(Seat No-10)
436	11997/2023	31.01.2023	BLAPL-539/2023	B.N. MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2023-01-30			(Seat No-10)
437	11998/2023	31.01.2023	WP (C) - 14368/2022	P K LENKA	GENERAL		Order Dtd. 2022-07-29			(Seat No-10)
438	11999/2023	31.01.2023	CONTC-7498/2022	B.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2023-01-30	CONT EMPT		(Seat No-4)
439	12000/2023	31.01.2023	WP (C) - 2817/2023	P.K. JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-01-31			(Seat No-4)
440	12001/2023	31.01.2023	WP (C) - 17893/2022	S.S. KHUNTIA	C.O.	COURT NO. 4	Order Dtd. 2023-01-17			(Seat No-4)
441	12002/2023	31.01.2023	TRP (C) - 120/2018	P.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-01-30			(Seat No-4)
442	12003/2023	31.01.2023	TRP (C) - 19/2019	P.K.MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2023-01-30			(Seat No-4)